

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-350/2000

New Delhi this the 23rd day of February, 2000. (2)

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Hemant Rath,
S/o Sh. Uday Nath Rath,
R/o 298, Vidya Vihar,
West Enclave,
Pitampura, Delhi. Applicant

(through Sh. M. Mohanty with Sh. P.K. Pattanaik, Advocate)

versus

1. Director,
Central Electronics Engineering
Research Institute,
Pilani, Rajasthan.
2. Project Leader & Head,
Speech Technology Group,
Central Electronics Engineering
Research Institute Centre,
New Delhi. Respondents.

ORDER (ORAL)

Learned counsel seeks permission to withdraw this
Original Application. Granted. O.A. is, therefore,
dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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